

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A. No.733 of 2012

:- Date of Order :12.09.2018.

Between :

1. Sri Arbind Kumar Verma, T.No.8138,
s/o late Madan Prasad Verma, Age:52 yrs,
2. Sri V.Ramchandra Prasad, T.No.4825, OBC,
s/o late V.Krishna Murthy, Age: 58 yrs,
3. Sri M.Parandha Rao, T.No.8137,
s/o M.Ram Chandra Rao, Age: 52 yrs,
4. Sri I RK Raju, T.No.8422, s/o (late) I.Rama Krishna Raju,
Age: 49 yrs,
5. Sri G.Yogendra Babu, T.No.7902, OBC,
s/o (Late) GS Krishna Raju, , Age: 53 yrs,
6. Sri A.Ram Babu, T.No.8546, ST
s/o (Late) Venkata Ratnam, Age: 50 yrs,
7. Sri B.CH.Ramanaiah, T.No.8419, SC
s/o B.Mastan, Age: 52 yrs,
8. Sri B.Chandra Sekhar, T.No.8549, SC,
s/o B.Kameswar, Age: 50 yrs,
9. Sri G.Durga Prasad, T.No.8423, OBC,
s/o Adinarayana Murthy, Age: 49 yrs,

All applicants O/o Centre No.69,
Weapon Dept., Naval Dockyard,
Visakhapatnam-14.

...Applicant s

And

1. The Union of India, rep., by its Secretary,
M/o Defence, South Block, New Delhi.
2. The Chief of Naval Staff, Integrated Headquarters,
M/o Defence (Navy), New Delhi-110.

3. Flag Officer, Commanding-in-Chief (CSO P & A),
Head Quarter, Eastern Naval Command, Naval Base,
Visakhapatnam.

4. The Admiral Superintendent, Naval Dockyard,
Visakhapatnam.

5. J.Brahmaji, t/No.8563, Age 47, s/o (Late)
J.Annapoorna, O/o C.No.69, Weapons Department,
Naval Dockyard, Visakhapatnam.

6. K.S.Prasad Rao, T.No.8564, Age: 47 yrs,
s/o K.Rama Rao, O/o C.No.69, Weapons Department,
Naval Dockyard, Visakhapatnam.

... Respondents

Counsel for the Applicants ... Mrs.Anita Swain
Counsel for the Respondents ... Mrs.K.Rajitha, Sr.CGSC

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, MEMBER (JUDL.)
THE HON'BLE MRS.NAINI JAYASEELAN, MEMBER (ADMN.)

ORAL ORDER

{ As per Hon'ble Mr.Justice R.Kantha Rao, Member (Judl.) }

No representation on behalf of the Applicants.

2. The OA is, therefore, dismissed for non-prosecution. No order as to costs.

(NAINI JAYASEELAN)
MEMBER (ADMN.)

(JUSTICE R.KANTHA RAO)
MEMBER (JUDL.)

Dated: this the 12th day of September, 2018
Dictated in the Open Court

Dsn.

